

**STATEMENTS SHOWING ACTION TAKEN BY
GOVERNMENT ON VARIOUS ASSURANCES
PROMISES ETC., IN LOK SABHA**

**THE DEPUTY MINISTER IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI B. SHANKARA-**

**NAND): I beg to lay on the Table fol-
lowing statements showing the action
taken by the Government on various
assurances, promises and undertakings
given by the Ministers during the va-
rious sessions of Lok Sabha:—**

FOURTH LOK SABHA

(i) Statement No. XXIX Twelfth Session, 1970.

FIFTH LOK SABHA

(ii) Statement No. XXIX Fourth Session, 1972.
 (iii) Statement No. XX Fifth Session, 1972.
 (iv) Statement No. XXII Seventh Session, 1973.
 (v) Statement No. XVI Eight Session, 1973.
 (vi) Statement No. XIV Ninth Session, 1973.
 (vii) Statement No. XV Tenth Session, 1974.
 (viii) Statement No. VIII Eleventh Session, 1974.
 (ix) Statement No. VII Twelfth Session, 1974.
 (x) Statement No. III Thirteenth Session, 1975.
 (xi) Statement No. IV Thirteenth Session, 1975.
 (xii) Statement No. V Thirteenth Session, 1975.
 (xiii) Statement No. VI Thirteenth Session, 1975.
